

Gazette of India dated the 4th July, 1986.

[Placed in Library. See No. LT—2775/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—
- (i) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1986 published in Notification No. G.S.R. 378 in Gazette of India dated the 31st May, 1986.
 - (ii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1986 published in Notification No. G.S.R. 380 in Gazette of India dated the 31st May, 1986.
 - (iii) The Indian Police Service (Pay) Second Amendment Rules, 1986 published in Notification No. G.S.R. 408 in Gazette of India dated the 7th June, 1986.
 - (iv) The Indian Police Service (Pay) Amendment Rules, 1986 published in Notification No. G.S.R. 409 in Gazette of India dated the 7th June, 1986.
 - (v) The All India Services (Leave) Amendment Rules, 1986 published in Notification No. G.S.R. 411 in Gazette of India dated the 7th June, 1986.
 - (vi) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1986 published in Notification No. G.S.R. 412 in Gazette of India dated the 7th June, 1986.
 - (vii) The Indian Police Service (Pay) Third Amendment Rules, 1986 published in Notification No. G.S.R. 480

in Gazette of India dated the 28th June, 1986.

- (viii) The All India Services (Study Leave) Amendment Regulations, 1986 published in Notification No. G.S.R. 496 in Gazette of India dated the 5th July, 1986.

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12.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Electricity (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 22nd July, 1986.”

INDIAN ELECTRICITY (AMENDMENT) BILL AS PASSED BY RAJYA SABHA

SECRETARY GENERAL : Sir, I lay on the Table the Indian Electricity (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.09 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Twentieth Report

SHRI M. THAMBI DURAI (Dharam-puri) : I beg to present the Twentieth

Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

MR. SPEAKER : Hon. Member, May I remind you that whatever you have in your mind to discuss on the floor of the House, you are always welcome to come and give notices properly. About Calling Attention and all such things which you want to raise on the floor of the House, I cannot and I am not expected to reply to all of them on the floor of the House, here. But I can assure you

SHRI GIRDHARI LAL VYAS (Bhilwara)—*rose*

MR. SPEAKER : No ; don't discuss with me like this. You are welcome, and I will not bar any discussion which is worthwhile. There is no question at all. But why do you want to do it like this ? Why can't you come and tell me ?

(Interruptions)**

MR. SPEAKER : Not allowed. I will ask you to withdraw from the House. Don't misuse your authority. Don't misuse your position. Read the rules and then come to me. It is very bad on your part. Now Calling Attention. Mr. Zainul Basher.

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Acute power shortage in various parts of the country

[English]

SHRI ZAINUL BASHER (Ghajipur) : I beg to call the attention of the Minister of Energy to the following matter of urgent public importance and request that he may make a statement thereon :

"Acute power shortage in various parts of the country and the action taken by the Government in that regard."

[Translation]

SHRI GIRDHARI LAL VYAS (Bhilwara) : It has not rained in Rajasthan and it is in the grip of famine.....

[English]

MR. SPEAKER : You are entitled to have the discussion.....

[Translation]

SHRI GIRDHARI LAL VYAS : Severe femine conditions exist there.

MR. SPEAKER : If this is so, then you should come and meet me in my Chamber. Why don't you come ?

SHRI GIRDHARI LAL VYAS : We are submitting it to you.....

MR. SPEAKER : Go ahead, who is stopping you from doing so ? This is not the way, you are creating pandemonium in the House.

(Interruptions)

MR. SPEAKER : You may be right but this is not the way. You come and meet me and I shall carefully listen to all that you have to say and allow that which is important.

SHRI GIRDHARI LAL VYAS : We shall not come to you in this regard. Whatever we have to say, we shall say it here.

MR. SPEAKER : I shall not listen to you here.

SHRI GIRDHARI LAL VYAS : This is the floor of the House. We must make our submission here.

MR. SPEAKER : Then I shall not pay any attention here. These are the rules. You have yourself framed the rules.

[English]

I have not made them. You have made them.

[Translation]

SHRI VIRDHI CHANDER JAIN (Barmer) : We shall meet you.

(Interruptions)